



**OFFICE OF THE
PRINCIPAL CHIEF COMMISSIONER OF INCOME TAX
INTERNATIONAL TAXATION, NEW DELHI**

F. No.Pr.CCIT (Intl Tax.)/60/1/2017-18/ 560

Dated: 30.05.2017

ORDER

In pursuance of the Pr. CCIT (CCA), Delhi's Order No.33/GO/2017-18 circulated vide F.No.P-328/T&P/DC-ACsIT/2017-18/2606 dated 24.05.2017 the following transfers and postings in the cadre of Deputy/Assistant Commissioners of Income-tax are hereby ordered with immediate effect and till further orders:

S.No.	Name of the Officer	Transferred from	Transferred to
1	ARVIND KUMAR	DCIT (IT),CIRCLE 2(1)(1)	DCIT (HQRS), O/o Pr. CCIT(IT), Delhi
2	SAWNI DIKSHIT	UOP	DCIT(IT-1)(HQRS), Delhi
3	INDU BALA	UOP	DCIT (IT), CIRCLE 1(1)(1), Delhi
4	JEETENDAR CHAND	UOP	ACIT (IT), CIRCLE 1(3)(1), Delhi
5	DEEPAK KAPOOR	UOP	DCIT(IT-2)(HQRS), Delhi
6	PRIYA GOEL	UOP	DCIT (IT),CIRCLE 2(1)(1), Delhi
7	CHETAN R	UOP	DCIT (IT),CIRCLE 2(1)(2), Delhi
8	SMRITI TRIPATHI	UOP	DCIT(IT-3)(HQRS), Delhi
9	MAMTA SINGH	UOP	DCIT (IT), CIRCLE 3(1)(2), Delhi
10	NARESH P PARMAR	UOP	DCIT (TP), CIRCLE 1(1)(1), Delhi
11	SONA EMMANUEL FONING RAMSONG	UOP	DCIT (TP), CIRCLE 1(1)(2), Delhi
12	SANDEEP RANA	UOP	DCIT (TP), CIRCLE 1(3)(1), Delhi
13	RUCHIKA SHARMA	UOP	DCIT (TP), CIRCLE 2(1)(1), Delhi
14	NARSINGA RAO B	UOP	DCIT (TP), CIRCLE 2(2)(1), Delhi
15	SADHANA PAWAR	UOP	DCIT (TP), CIRCLE 2(3)(2), Delhi
16	SHEETAL SARIN	UOP	DCIT (TP), CIRCLE -3(1)(1), Delhi
17	KHEDUP BHUTIA	UOP	DCIT (TP), CIRCLE -3(2)(1), Delhi
18	KAILASH V GAUTAM	UOP	DCIT (TP), CIRCLE -3(2)(2), Delhi
19	S N MEENA	UOP	DCIT (APA)-1(1), Delhi
20	AMRITA SINGH AHUJA	UOP	DCIT (APA)-1(2), Delhi
21	AHTESHAM UR RAHMAN KHAN	UOP	DCIT (APA)-2(2), Delhi
22	ASHISH KUMAR VERMA	UOP	DCIT (DR)(AAR), Delhi
23	SHIVANI BANSAL	DCIT (Hqrs.)	DCIT (IT) (OSD), Delhi
24	SHIV KUMAR RAI	DCIT (TP), CIRCLE-3(1)(1)	DCIT (IT) (OSD), Delhi

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It is further ordered that officers mentioned in column (2) shall hold the charges of officers mentioned in column (4) of the table below in addition to their regular duties with immediate effect and till further orders:

S.No. (1)	Name of the Officer (2)	Substantive Charge (3)	Additional Charge to be held (4)
1	INDU BALA	ACIT (IT), CIRCLE 1(1)(1)	DCIT (IT), CIRCLE 1(1)(2), Delhi
2	SHIKHA SEMWAL	ACIT (IT), CIRCLE 1(2)(1)	ACIT (IT), CIRCLE 1(2)(2), Delhi
3	SAUMYA MISHRA	DCIT (IT), CIRCLE 2(2)(1)	DCIT (IT), CIRCLE 2(2)(2), Delhi
4	LALIT MOHAN JINDAL	DCIT (TP), CIRCLE 1(2)(1)	DCIT (TP), CIRCLE 1(2)(2), Delhi
5	SANDEEP RANA	DCIT (TP), CIRCLE 1(3)(1)	DCIT (TP), CIRCLE 1(3)(2), Delhi
6	RUCHIKA SHARMA	DCIT (TP), CIRCLE 2(1)(1)	DCIT (TP), CIRCLE 2(1)(2), Delhi
7	NARSINGA RAO B	DCIT (TP), CIRCLE 2(2)(1)	DCIT (TP), CIRCLE 2(2)(2), Delhi
8	SHEETAL SARIN	DCIT (TP), CIRCLE -3(1)(1)	DCIT (TP), CIRCLE -3(1)(2), Delhi
9	C.K. SINGH	DCIT (TP), CIRCLE -3(3)(1)	DCIT (TP), CIRCLE -3(3)(2), Delhi
10	B.R. MISHRA	DCIT (DRP)-1, DELHI	DCIT (DRP)-2, Delhi

Apart from the above the following officers shall hold their substantive charge as per earlier order:

S.No.	Name of the Officer	Designation
1	SUDHIR KUMAR SHARMA	DCIT (IT), CIRCLE 3(1)(1), Delhi
2	MANISH GUPTA	DCIT (APA)-2(1), Delhi
3	SITESH VERMA	DCIT (TP), CIRCLE 2(3)(1), Delhi

This issues with the prior approval of Pr. Chief Commissioner of Income Tax (International Taxation), New Delhi.

(Shivani Bansal)
Dy. Commissioner of Income-tax(Hqrs.)
O/o Pr. CCIT(International Taxation), New Delhi

Copy to:

1. The Pr. CCIT (CCA), New Delhi
2. The Commissioner of Income Tax (IT)-1, 2 & 3, Delhi
3. The Commissioner of Income Tax (TP)-1, 2 & 3, Delhi
4. The Commissioner of Income Tax (APA)-1 & 2, Delhi
5. The Commissioner of Income Tax (DRP)-1 & 2, Delhi
6. The Commissioner of Income Tax (DR)(AAR), Delhi
7. The Officers concerned.
8. The DDOs concerned.


Dy. Commissioner of Income-tax(Hqrs.)
O/o Pr. CCIT(International Taxation), New Delhi